

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 2248
TO BE ANSWERED ON 01.01.2018**

CRECHE SERVICES

2248. SHRI RAMESH CHANDER KAUSHIK:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government maintains data on provision of mandatory creche services at establishments as per The Maternity Benefit (Amendment) Act, 2017 and if so, the details thereof;**
- (b) the details of the number of creche within the premises of the establishment and those at a distance from the establishment, State/UT-wise;**
- (c) whether the government proposes to share the cost burden of providing creche facility with the employers to discourage potential employers from reducing hiring of women; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): No, Sir. Data on provision of mandatory crèche services at establishments is not maintained Centrally.

(c) & (d): No, Sir. It is the responsibility of the employer to provide creche facility to their employees under the Act. There is no Government proposal to share the cost burden of providing crèche facility with the employers.
